

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) 1992-93.

(c) Does not arise.

[*Translation*]

CLOSURE OF LPG AGENCIES

914. **SHRI RAJVEER SINGH :** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of LPG agencies lying closed at present, companywise and State-wise;

(b) the irregularities for which these have been closed, State-wise and whether

the Government propose to review these agencies;

(c) whether the Government propose to open more gas agencies in order to tide over the present crisis; and

(d) if so, the details thereof ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) A statement is attached.

(b) to (d) Closure is on account of violations of the Marketing Discipline Guidelines, stay orders of courts, family disputes, malfunctioning etc. There is no proposal to review all of them. LPG agencies are opened according to the Marketing Plan and Policies from time to time.

STATEMENT

	IOC	BPC	HPC
Andhra Pradesh	5	—	1
Arunachal Pradesh	—	—	—
Assam	1	—	—
Bihar	3	—	1
Gujarat	2	—	4
Goa	—	1	1
Haryana	1	—	—
Himachal Pradesh	—	—	—
Jammu & Kashmir	—	—	—
Karnataka	—	—	1
Kerala	3	—	—
Madhya Pradesh	2	—	7
Maharashtra	—	—	5
Manipur	—	—	—
Meghalaya	—	—	—
Mizoram	—	—	—
Nagaland	—	—	—
Orissa	1	—	2
Punjab	1	—	1
Rajasthan	1	—	—
Sikkim	—	—	—
Tamil Nadu	—	1	1
Tripura	1	—	—
Uttar Pradesh	4	—	—
West Bengal	1	—	1
UNION TERRITORY			
Andaman & Nicobar	—	—	—
Chandigarh	1	—	—
Dadra & Nagar Haveli	—	—	—
Delhi	—	—	3
Daman & Diu	—	—	—
Lakshadweep	—	—	—
Pondicherry	—	—	—
TOTAL :	27	2	28